

अध्यक्ष महोदय : आप मुझ से क्या चाहते हैं ?

श्री मनी राम बागड़ी : मल्होत्रा ने हिन्दू रक्षा समिति को रोका। हमने खुद कहा कि इस आंदोलन को न चलने दो। रोको। आज मैं चाहता हूँ कि होम मिनिस्टर आज बयान दें। उन्होंने चंडीगढ़ जा कर टास्क फोर्स बनाई है। वह क्या होती है ?

अध्यक्ष महोदय : सिंह की घटनाओं को रोकने के लिए यह करना पड़ता है।

श्री मनी राम बागड़ी : ये सांप को छेड़ कर छोड़ आते हैं। अब यह सांप फीरोजपुर ओर मौगा में छोड़ा गया है और हरियाणा को इसने के लिए इधर आ रहा है, यह मैं आपको चेतावनी देना चाहता हूँ।

अध्यक्ष महोदय : मैंने आपकी बात, सुन ली है।

श्री मनी राम बागड़ी : मंत्री महोदय क्यों नहीं वक्तव्य देते ?

(व्यवधान)

श्री राम विलास पासवान (हाजीपुर) : सरकार क्या चाहती है ? आखिर पंजाब की समस्या का कोई निदान होगा या नहीं ? क्या यह सब इस तरह चलता रहेगा ?

श्री हरिकेश बहादुर (गोखरपुर) : आप सरकार से कहिए कि वह वक्तव्य दे।

(व्यवधान)

श्री रामावतार शास्त्री (पटना) : गेहूँ की कीमत बहुत तेजी से गिर रही है। मैं कालिंग एटैन्शन नोटिस दे चुका हूँ। आप कुछ तो करवाइए।

अध्यक्ष महोदय : मैं करवा रहा हूँ।

SHRI HARIKESH BAHADUR : Freedom fighters are not getting pension because of corruption in the Department here.

MR. SPEAKER : I will take it up.

DR. VASANT KUMAR PANDIT (Rajgarh) : I have given a notice in regard to import of 1000 tons tallow...

अध्यक्ष महोदय : मेरे पास रकम 222 में आ गया है। I have already referred it.

(व्यवधान)

अध्यक्ष महोदय : मंत्री महोदय बैठे हैं। मैं बात करता हूँ।

Notifications under the Homoeopathy Central Council Act, 1973, Annual Accounts, Reports etc. of the Central Council for Research in Unani Medicine, New Delhi, the National Institute of Ayurveda, Jaipur for 1982-83.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOSHINA KIDWAI) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 33 of the Homoeopathy Central Council Act, 1973 : —

(i) The Homoeopathy (Diploma Course) Regulations, 1983 published in Notification No. 7-1/83/CCH in Gazette of India, dated the 11th May, 1983, together with a corrigendum thereto published in Notification No. 7-1/83-CCH in Gazette of India dated the 6th February, 1984.

(ii) The Homoeopathy (Graded Degree Course) Regulations, 1983 published in Notification No. 7-1/83/CCH in Gazette of India dated the 11th May, 1983 together with a corrigendum thereto published in Notification No. B-1/83-CCH in Gazette of India dated the 6th February, 1984.

(iii) The Homoeopathy (Degree Course) Regulations, 1983 published in Notification No. 7-1/83 CCH in Gazette of India dated the 11th May, 1983 together with a corrigendum thereto published in Notification No. 7/1/83-CCH in Gazette of India dated the 6th February, 1984.

(iv) The Homoeopathy (Minimum Standards of Education) Regulations, 1983 published in Notification No. 7-1/83/CCH in Gazette of India dated the 11th May, 1983 together with a corrigendum thereto published in Notification No. 7-1/83/CCH in Gazette of India dated the 6th February, 1984.

- (v) The Homoeopathy Central Council (Inspectors and Visitors) Regulation, 1982 published in Notification No. 7-1/83-CCH in Gazette of India dated the 17th June, 1983.

[Placed in library. See No. LT-8283/84]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 1982-83.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in library. See No. LT-8284/84]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1982-83.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Ayurveda, Jaipur for the year 1982-83 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Ayurveda, Jaipur, for the year 1982-83.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in library. See No. LT-8285/84]

Prevention of Food Adulteration (Ninth Amendment) Rules, 1983

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : I beg to lay on the Table—A copy of the Prevention of Food Adulteration (Ninth Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 848 (E) in Gazette of India

dated the 19th November, 1983 together with a corrigendum thereto published in Notification No. G.S.R. 113 in Gazette of India, dated the 4th February 1984, under sub-section (2) of section 23 of the Pre Prevention of Food Adulteration Act, 1954.

[Placed in library. See No. LT-8286/84]

12.14 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

'I am directed to inform Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd May, 1984, has adopted the following motion regarding appointment of members of the Rajya Sabha to the Joint Committee of the Houses on the Life Insurance Corporations Bill, 1983 :

"That this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do appoint two members of the Rajya Sabha to the Joint Committee of the Houses on the Life Insurance Corporations Bill, 1983, in the vacancies caused by the resignation of Shri Era Sezhiyan from the membership of the said Joint Committee and the retirement of Shri B. Ibrahim from the Rajya Sabha and resolves that Dr. Shanti G. Patel and Shri Rameshwar Thakur, Members of the Rajya Sabha, be nominated to the said Joint Committee to fill the vacancies."

12.15 hrs.

MR. DEPUTY SPEAKER *in the Chair.*

MATTERS UNDER RULE 377

- (i) Need to ensure punctuality and daily running of Neelachal Express

SHRI ARJUN SETHI (Bhadrak) : The 175 UP/176 DN Neelachal Express, a pair of fast tri-weekly train which run between New Delhi and Puri in Orissa State connect in between, Bhubaneswar which is the capital of the State. Although it was originally envisaged to be a super fast train, the Railway Administration reduced it to a mere fast train. It takes about 36 hours to cover the distance of 3900 KMs between Puri and